Name of the Corporate Debtor: APPOLLO DISTILLERIES AND BREWERIES PRIVATE LIMITED; Date of Commencement of CIRP: 23-02-2022; List of Creditors as on: 23-02-2022; Name of IP: Mr. R. Venkatakrishnan; Process Number: 1; Last 5 digitof registration number: 10250

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	757968980	1	757968980	54.20	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	606366146	1	184121078	13.17	0	422245068	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	Annexure 5
6	Operational creditors (Employees)	7	5280209	5	2780271	0.20	0	2499938	0	Annexure 6
7	Operational creditors (Government Dues)	1	34420552	0	0		0	0	34420552	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	38826192	8	31441332	2.25	0	0	7384860	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	606366146	1	422245068	30.19	0	184121078	0	Annexure 9
	Total		2049228225	16	1398556729	100.00	0	608866084	41805412	